Fresh Matter List

S.No	Matter No	Cause Title	DFR No & Date	Defect Cured on	Caveat (if any)	Date of Listing
1	Appeal No. 244/2019 & IA 1194/2019 & IA 1195/2019 (IA 1194/2019 - For exemption from filling certified copy of impugned order & IA 1195/2019 - For interim relief)	Bharat Petroleum Corporation Ltd. VS Petroleum & Natural Gas Regulatory Board	2169/2019 Dated 01/07/2019	18/07/2019		26/07/2019 Court - 1
2	IA 1115/2019 in DFR No. 2141/2019 (IA 1115/2019 - For condonation of delay in filing the Appeal)	Koppal Solar Power Projects Limited VS Karnataka Electricity Regulatory Commission	2141/2019 Dated 04/06/2019	18/07/2019		25/07/2019 Court - 1
3	Appeal No. 236/2019	THDC India Limited VS Central Electricity Regulatory Commission	2139/2019 Dated 31/05/2019	15/07/2019		25/07/2019 Court - 1
4	IA 1111/2019 in DFR No. 2138/2019 (IA 1111/2019 - For condonation of delay in filing the Appeal)	M/s Omega Infraengineers Pvt. Ltd. VS Punjab State Electricity Regulatory Commission	2138/2019 Dated 31/05/2019	10/07/2019		25/07/2019 Court - 1
5	IA 1310/2019 & IA 1087/2019 in DFR No. 2131/2019 (IA 1310/2019 - For condonation of delay in refilling the Appeal & IA 1087/2019 - For condonation of delay in filing the Appeal)	Chattisgarh State Power Distribution Company Limited VS Sai Lilagar Power Generation Limited	2131/2019 Dated 27/05/2019	18/07/2019		25/07/2019 Court - 1

6	IA 1126/2019 in DFR No. 2145/2019 (IA 1126/2019 - For condonation of delay in filing the Appeal)	Ghatge Patil Industries Limited VS Maharashtra Electricity Regulatory Commission	2145/2019 Dated 06/06/2019	18/07/2019	25/07/2019 Court - 1
7	Appeal No. 226/2019 & IA 1093/2019 (IA 1093/2019 - For interim relief)	Uttar Pradesh Power Corporation Limited VS Uttar Pradesh Electricity Regulatory Commission	2133/2019 Dated 28/05/2019	11/07/2019	24/07/2019 Court - 1
8	IA 1249/2019 & IA 814/2019 in DFR No. 1034/2019 (IA 1249/2019 - For condonation of delay in refilling the Appeal & IA 814/2019 - For condonation of delay in filling the Appeal)	Punjab Energy Development Agency VS Punjab State Electricity Regulatory Commission	1034/2019 Dated 23/04/2015	11/07/2019	24/07/2019 Court - 1
9	IA 1091/2019 & IA 1090/2019 in DFR No. 1895/2019 (IA 1091/2019 - For condonation of delay in refilling the Appeal & IA 1090/2019 - For condonation of delay in filling the Appeal)	Singhbhum Chambers of Commerce and Industries VS Jharkhand State Electricity Commission	1895/2019 Dated 23/04/2015	11/07/2019	24/07/2019 Court - 1
10	IA 1263/2019 in DFR No. 568/2019 (IA 1263/2019 - For condonation of delay in refilling the Appeal)	South Bihar Power Distribution Compnay Ltd VS Bihar Electricity Regulatory Commission	568/2019 Dated 23/04/2015	12/07/2019	24/07/2019 Court - 1

11	Appeal No. 235/2019 & IA 1107/2019 & IA 1108/2019 (IA 1107/2019 - For exemption from filling certified copy of impugned order & IA 1108/2019 - For interim relief)	Ardee Infrastructure Pvt Ltd. VS Mahesh Mathur	2137/2019 Dated 31/05/2019	12/07/2019		24/07/2019 Court - 1
12	Appeal No. 237/2019	DCM Textiles VS Dakshin Haryana Bijli Vitran Nigam Ltd	2166/2019 Dated 01/07/2019	15/07/2019		24/07/2019 Court - 1
13	IA 1252/2019 in DFR No. 2153/2019 (IA 1252/2019 - For condonation of delay in filing the Appeal)	GMR Warora Energy Ltd. VS Central Electricity Regulatory Commission	2153/2019 Dated 10/06/2019	11/07/2019	Caveat No: 50 Date of Caveat Filing: date_formate(2019- 05-21) Filed By: Amit Kapur Caveator Name: GMR Warora Energy Ltd.	23/07/2019 Court - 1
14	IA 1147/2019 in DFR No. 2157/2019 (IA 1147/2019 - For condonation of delay in filing the Appeal)	Teesta Urja Ltd. VS Central Electricity Regulatory Commission	2157/2019 Dated 12/06/2019	10/07/2019		23/07/2019 Court - 1
15	IA 1142/2019 in DFR No. 2154/2019 (IA 1142/2019 - For condonation of delay in filing the Appeal)	GMR Kamalanga Energy Limited VS Central Electricity Regulatory Commission	2154/2019 Dated 10/06/2019	11/07/2019	Caveat No: 49 Date of Caveat Filing: date_formate(2019- 05-21) Filed By: Amit Kapur Caveator Name: GMR Kamalanga Energy Limited	23/07/2019 Court - 1
16	IA 1136/2019 in DFR No. 2148/2019 (IA 1136/2019 - For condonation of delay in filing the Appeal)	Uttarakhand Power Corporation Ltd VS Uttar Bharat Hydro Power Pvt. Ltd.	2148/2019 Dated 07/06/2019	11/07/2019		23/07/2019 Court - 1

17	IA 1269/2019 in DFR No. 2151/2019 (IA 1269/2019 - For condonation of delay in filing the Appeal)	Jayaswal Neco Industries Limited VS Chhattisgarh State Electricity Regulatory Commission	2151/2019 Dated 10/06/2019	11/07/2019	23/07/2019 Court - 1
18	Appeal No. 223/2019	Torrent Power Limited VS Gujarat Electricity Regulatory Commission	2150/2019 Dated 07/06/2019	10/07/2019	22/07/2019 Court - 1
19	IA 1251/2019 in DFR No. 2134/2019 (IA 1251/2019 - For condonation of delay in filing the Appeal)	Arjun Green Power Private Limited VS Rajasthan Electricity Regulatory Commission	2134/2019 Dated 28/05/2019	10/07/2019	22/07/2019 Court - 1
20	Appeal No. 221/2019 & IA 1245/2019 (IA 1245/2019 - For exemption from filing fair copies of document)	Bhilangana Hydro Power Limited VS Uttarakhand Electricity Regulatory Commission	2132/2019 Dated 27/05/2019	10/07/2019	22/07/2019 Court - 1
21	Appeal No. 222/2019	Torrent Power Limited VS Gujarat Electricity Regulatory Commission	2149/2019 Dated 07/06/2019	10/07/2019	22/07/2019 Court - 1
22	IA 818/2019 & IA 1177/2019 in DFR No. 689/2019 (IA 818/2019 - For condonation of delay in filing the Appeal & IA 1177/2019 - For condonation of delay in refilling the Appeal)	Bihar State Power Transmission Company Limited VS Bihar Electricity Regulatory Commission	689/2019 Dated 23/04/2015	11/07/2019	22/07/2019 Court - 1